

**NOTIFICATION**

It is here by notified for the information of all authorities concerned and the public that I, ..... (name & address) have changed the name of minor son/daughter ..... (name of child) ..... holder of birth certificate/holder of extract of admission register from ..... (concerned authority) ..... to .....

This change will come into effect in all records related to him/her.

Place:  
Date:

{Signature & Name}